

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIEWISE MONTHLY STATEMENT FOR THE MONTH OF  
MARCH --2015

KIND OF CASES	PREVIOUS	INSTITUTION			LB	DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL		DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	7298	-	51	51	-	-	18	18	7331
CIVIL SECOND APPEAL	2607	-	17	17	-	-	64	64	2560
EX. FIRST APPEAL	28	-	0	0	-	-	0	0	28
EX. SECOND APPEAL	4	-	1	1	-	-	1	1	4
CIVIL MISC. APPEAL	21022	5	122	127	-	5	47	52	21097
CIVIL REVISION	409	-	8	8	-	-	8	8	409
CIVIL REVIEW	427	3	5	8	-	1	3	4	431
INCOME TAX REF.	8	-	-	0	-	-	-	0	8
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
L. T. APPEAL	820	44	-	44	-	8	-	8	856
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	744	-	5	5	-	-	19	19	730
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	42	-	1	1	-	-	2	2	41
COMPANY APPEAL	3	-	-	0	-	-	-	0	3
COMPANY APPLS.	9	-	2	2	-	-	0	0	11
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	-	0	-	-	-	0	10
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL (CIVIL)	31	0	-	0	-	1	-	1	30
SPECIAL APPEAL (WRIT)	2722	64	-	64	-	77	-	77	2709
CIVIL CONTEMPT	1368	11	40	51	-	8	37	45	1374
CIVIL WRIT	33349	60	1120	1180	-	140	761	901	33628
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	254	4	-	4	-	0	-	0	258
CROSS OBJECTION	610	-	1	1	-	0	1	1	610
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
<b>TOTAL "A"</b>	<b>71780</b>	<b>191</b>	<b>1373</b>	<b>1564</b>	<b>0</b>	<b>240</b>	<b>961</b>	<b>1201</b>	<b>72143</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	-	-	0	-	-	-	0	2
CRIMINAL APPEAL	15753	14	64	78	-	17	32	49	15782
CRIMINAL REVISION	6794	-	118	118	-	0	123	123	6789
CRI. MISC. PET. U/S 482 CR. P.C.	2834	-	285	285	-	-	248	248	2871
CRI. MISC. BAIL U/S 438 & 439 CR. P. C.	794	-	786	786	-	-	712	712	868
CR. CONT. PETITION	4	-	-	0	-	-	-	0	4
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	101	7	-	7	-	14	-	14	94
CR. L TO A	279	7	27	34	-	5	29	34	279
<b>TOTAL B</b>	<b>26561</b>	<b>28</b>	<b>1280</b>	<b>1308</b>	<b>-</b>	<b>36</b>	<b>1144</b>	<b>1180</b>	<b>26689</b>
<b>TOTAL A + B</b>	<b>98341</b>	<b>219</b>	<b>2653</b>	<b>2872</b>	<b>0</b>	<b>276</b>	<b>2105</b>	<b>2381</b>	<b>98832</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	59	-	7	7	-	-	4	4	62
LEAVE TO APPEAL TO S. C	6	-	1	1	-	-	-	0	7
CIVIL TRANSFER APPLICATION	121	-	7	7	-	-	6	6	122
CRIMINAL TRANSFER	10	-	2	2	-	-	2	2	10
<b>TOTAL C</b>	<b>196</b>	<b>0</b>	<b>17</b>	<b>17</b>	<b>-</b>	<b>0</b>	<b>12</b>	<b>12</b>	<b>201</b>
<b>GRAND TOTAL A+B+C+</b>	<b>98537</b>	<b>219</b>	<b>2670</b>	<b>2889</b>	<b>-</b>	<b>276</b>	<b>2117</b>	<b>2393</b>	<b>99033</b>

*Anurag*  
23/04/15  
DEPUTY REGISTRAR (JUDL.)